

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.08.2012

C.P. No. 27/2012 (OA No. 361/2011) with
MA No. 292/2012

Mr. Rajvir Sharma, counsel for petitioner.
Mr. Mukesh Agarwal, counsel for respondents.

MA No. 292/2012

Heard on the Misc. Application filed on behalf of the respondents praying for taking the document(s) on record of the CP.

Having considered the submissions made on behalf of the respective parties, the Misc. Application stands allowed. The document(s) annexed along with the MA is taken on record of the CP.

CP No. 27/2012

Pursuant to the directions issued by this Bench of the Tribunal vide its order dated 06.09.2011 in OA No. 361/2011, the respondents have fully complied with the order/directions vide respondents' order dated 12th July, 2012 (Annexure R/1), which has not been opposed by the learned counsel appearing for the petitioner.

In view of the above, the present Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K.S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat